

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4562  
ANSWERED ON:22.04.2003  
PAKISTANI AND BANGLADESHI LIVING IN THE COUNTRY  
MANIBHAI RAMJIBHAI CHAUDHARY

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of Hindus who have come from Pakistan and Bangladesh and are living in the country illegally, State-wise;
- (b) whether those people do not want to go back;
- (c) if so, the facts and reasons therefor; and
- (d) the steps being contemplated by the Government in respect to those people?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a): As per available information, 10266 Pakistani nationals were living illegally as on 31st October 2002. Statewise breakup is at Annexure `A`. A large number of Bangladeshi nationals are also illegally staying in the country. Data based on religious identity of the Pakistani and Bangladeshi nationals is not maintained.

(b) & (c): The Pak nationals belonging to Hindu community are not interested in going back due to the fear of religious persecution by the Government in power.

(d): The powers to detect and deport foreign nationals, including Pakistanis and Bangladeshis staying illegally in India have been delegated to the State Governments and UT Administrations under the Foreigners Act, 1946. Besides administrative instructions are also issued to them from time to time to launch special drives to detect the illegally staying Pakistani and Bangladeshi nationals for their deportation.

**ANNEXURE-A**

Statement referred to in Part (a) of the Unstarred Question No. 4562 due for answer on 22.4.2003 on Pakistani and Bangladeshi Nationals living in the country raised by Shri M.R. Chaudhri.

**STATE-WISE BREAK-UP OF PAK NATIONALS OVERSTAYING/ UNDERGROUND IN THE COUNTRY AS ON 31.10.2002.**

SL.NO.	STATE	OVERSTAYING	UNTRACED	TOTAL
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1.	ANDHRA PRADESH	17	6	23
2.	BIHAR	19	32	51
3.	MAHARASHTRA	423	1097	1520
4.	WEST BENGAL	255	364	619
5.	DELHI	78	78	
6.	GUJARAT	580	20	600
7.	KARNATAKA	70	9	79
8.	KERALA	268	126	394
9.	M.P.	600	105	705
10.	ORISSA	16	8	24

11.	PUNJAB	144		144
12.	RAJASTHAN	4878	75	4953
13.	TAMIL NADU	83	19	102
14.	U.P.	527	378	905
15.	JAMMU & KASHMIR	64	4	68
16.	GOA	1		1

TOTAL      7945      2321      10266